

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P NO.337/KB/17
C.P No.444/2001

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M

Name of the Company		Reliance Firebricks & Pottery Co Ltd & Ors.	
Under Section		391(2), 394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

None responded.

List the matter on 04/09/2017.

Sd.
(Vijai Pratap Singh)
Member (J)

None present
(6)